NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI RAVICHANDRAN RAMASAMY**
HON'BLE MEMBER (TECHNICAL)

SHRI. JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(C/ACT)/166/KOB/2023 in TCP/21/KOB/2019
SECTION	SEC 424(3) C/ACT R/W RULE 11NCLT.
NAME OF PARTIES	JINAN K R ADMINISTRATOR IN THE MATTER OF BHAGYODAYAM COMPANY V/S GILROY MENDEZ.
PETITIONERS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW, MA SHAJI.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ASHOK B SHENOY, P S GIREESH, ARJUN R NAIK, THEJALAKSHMI RS, UMASANKER U U

16th JULY 2024

O R D E R

IA(C/ACT)/166/KOB/2023 in TCP/21/KOB/2019

Learned Counsel, Mr. Karthika K J appears through virtual mode and submits that she is appearing on behalf of the Board of Directors and seeks time to file Vakalathnama and rejoinder to the reply affidavit filed by the Respondent. Learned Counsel, Mr. Arjun R Naik appears on behalf of the Respondent through virtual mode.

Rejoinder shall be filed within a period of two weeks, after serving copy on the Counsel appearing on behalf of the Respondent.

List this matter for further consideration on **07.08.2024.**

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

Sd /-

JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)